

(31)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 651/94.

Date of Order: 10-6-94.

Between:

K.Yellamma.

..

Applicant.

and

1. The Assistant Engineer-cum-Estate Manager,
Public Works Department,
Central Campus, Gachibowli, Hyderabad.
G.P.R. Estate Manager,
2. The Assistant Engineer-cum-Estate Manager,
Public Works, Dept., Estate Office,
Central, Kendriya Sadan, Sultan Bazar, Hyd-195.
Ground
3. The Director of Estates, Govt. of India,
Min. of Works and Housing, Directorate of
Mins (Policy Cell), New Delhi-11.
4. The Controller, Controllorate of Quality Assurance
(Infantry Combat Vehicles) Min. of Defence (DGQA)
Ordnance Factory P.O. Yeddumailaram, Medak Dist.
5. The Director Administration, Dept. of Defence,
Production and Supply, Directorate General of
Quality Assurance, D.H.Q. Post Office, New Delhi-1.

.. Respondents.

The Applicant:

The Respondents: Mr.N.R.Devraj, Sr.CGSC.

1:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Admissions for the Post if for final hearing on 24-6-94 below
impugned order is suspended.

[Signature]

To

1. The Assistant Engineer-cum-Estate Manager, C.P.W.D. G.P.R.A. Campus,
Central Campus, Gachibowli, Hyderabad.
2. The ASW-Estate Manager, C.P.W.D. Estate Office, Ground Floor,
Kendriya Sadan, Sultan Bazar, Hyd-195.
3. The Director of Estates, Govt. of India, Min. of Works and Housing,
Directorate of Estates (Policy Cell) New Delhi-11.
4. The Controller, Controllorate of quality Assurance (Infantry Combat
Vehicles), Min. of Def., (DGQA) Ordnance Factory P.O.
Yeddumailaram, 205, Medak Dist.
5. The Director Administration, Dept. of Def., Production and Supply
Directorate General of Quality Assurance, D.H.Q. Post Office,
New Delhi.
6. One copy to Mr.T.V.V.S.Murthy, Advocate, CAT.Hyd.
7. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
8. One spare copy.

c. c. by 13/6/94
10/6/94.

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.

MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(CUDL)

AND

THE HON'BLE

MEMBER(A)

Dated: 10-6-1994.

ORDER/JUDGMENT:

M.A./R.A./C.A. No.
in

O.A.No. 651/94.

T.A.No. (W.P.)

Admitted and Interim Directions
Issued.

Allowed

post on 26/6/94 for

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

